

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/4003/2024	HIMANSHU NARANGA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /862 /2023 () //
2	D-BLAPL/4008/2024	SUPARNA MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	M.V.79 /8 /2024 () //
3	D-BLAPL/4009/2024	DILIP DASH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	M.V.79 /8 /2024 () //
4	D-BLAPL/4016/2024	JITEN @ JITENDRA KUMAR BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BOUDH /30 /2023 () //
5	D-BLAPL/4019/2024	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
6	D-BLAPL/4021/2024	SURAJ YADAV VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /41 /2024 () //
7	D-BLAPL/4025/2024	JADUMANI DASH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	CHHENDIPADA /102 /2014 () //
8	D-BLAPL/4028/2024	SUNILA SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	GANGAPUR (ASKA) /647 /2023 () //
9	D-BLAPL/4030/2024	RAKESH CHOUHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	BRAJARAJNAGAR /364 /2022 () //
10	D-BLAPL/4032/2024	MUNA NAYAK @ NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /5 /2024 () //
11	D-BLAPL/4033/2024	PRUTWIRAJ KANHAR @ PRUTHIRAJ KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /154 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

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12	D-BLAPL/4034/2024	AKSHAYA JAISWANI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 0 //
13	D-BLAPL/4037/2024	DEEPAK KUMAR CHHOTARAY VS STATE OF ODISHA	PITAMBAR ACHARYA VS	EOW,BHUBANESWAR /2 /2024 0 //
14	D-BLAPL/4041/2024	ANANDA CHANDRA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /441 /2022 0 //
15	D-BLAPL/4042/2024	GOURANGA PATRA VS STATE OF ODISHA	DEBA KUMAR RATH VS	JAGANNATHA PRASAD /616 /2023 0 //
16	D-BLAPL/4044/2024	KANHU CHARAN PRADHAN VS STATE OF ODISHA	OM KUMAR BALIARSINGH VS	LAXMISAGAR P.S. /365 /2023 0 //
17	D-BLAPL/4045/2024	ROJI BIBI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 0 //
18	D-BLAPL/4054/2024	RABINDRA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DHAULI PS /106 /2023 0 //
19	D-BLAPL/4055/2024	SATYABRATA NAIK VS STATE OF ODISHA	BHARATI DASH VS	HANDAPA /42 /2011 0 //
20	D-BLAPL/4058/2024	SUDAM SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	BALIKUDA /135 /2021 0 //
21	D-BLAPL/4059/2024	NABIN MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELTUKURI /99 /2023 0 //
22	D-BLAPL/4061/2024	RANJAN BHOI VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	/ /0 0 //
23	D-BLAPL/4067/2024	SASHIKANT BHOI	PRAVASHA PUJAREE PARIDA	/ /0

ORISSA HIGH COURT

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		VS	VS	()
24	D-BLAPL/4084/2024	STATE OF ODISHA PRAKASH SAHU	SURYAKANTA DWIBEDI	// KHAPRAKHOL /167 /2023
		VS	VS	()
25	D-BLAPL/4089/2024	STATE OF ODISHA BASANTA NAIK	KURESH PRASAD DASH	// BHANJANAGAR /140 /2017
		VS	VS	()
26	D-BLAPL/4096/2024	STATE OF ODISHA BISWAS NAIK	CHIRANJIB ROUT	// N.T.P.C. /119 /2023
		VS	VS	()
27	D-BLAPL/4097/2024	STATE OF ODISHA SARAT DEHURY	CHIRANJIB ROUT	// KANIHA /178 /2023
		VS	VS	()
28	D-BLAPL/4098/2024	STATE OF ODISHA SUNIL KUMAR SETHI	CHIRANJIB ROUT	// TALCHER TOWN /743 /2023
		VS	VS	()
29	D-BLAPL/4101/2024	STATE OF ODISHA ANIL MANHIRA	CHIRANJIB ROUT	// PALLAHARA /156 /2019
		VS	VS	()
30	D-BLAPL/4109/2024	STATE OF ODISHA AMARJIT SAHOO @ LALU	SOUMYA RANJAN DAS	// RAGHUNATHPALI /135 /2023
		VS	VS	()
31	D-BLAPL/4111/2024	STATE OF ODISHA CHAINA @ TWINKLE @ RAJENDRA JENA	PRAMOD KUMAR JENA	// BALASORE TOWN /372 /2023
		VS	VS	()
32	D-BLAPL/4118/2024	STATE OF ODISHA PANCHANAN SAHU	JUGALA KISHORE PANDA	// MANAMUNDA /94 /2023
		VS	VS	()
33	D-BLAPL/4120/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO	SOUMYA RANJAN DAS	// BANKI /197 /2016
		VS	VS	()
34	D-BLAPL/4122/2024	STATE OF ODISHA ABID	SATYA RANJAN MULIA	// PATNAGARH /319 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

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35	D-BLAPL/4125/2024	STATE OF ODISHA RADHE BHOI VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /321 /2023 ()
36	D-BLAPL/4130/2024	STATE OF ODISHA CHANDRAKANTA ROUT VS	GOREKHA NATH DAS VS	// BALUGAON P.S. /126 /2022 ()
37	D-BLAPL/4131/2024	STATE OF ODISHA SURESH PARIDA VS	BINI MISHRA VS	// KEONJHAR TOWN /343 /2023 ()
38	D-BLAPL/4134/2024	STATE OF ODISHA NILESH DILIP SURYAWANSHI VS	SK. ZAFARULLA VS	// MANAMUNDA /181 /2023 ()
39	D-BLAPL/4135/2024	STATE OF ODISHA SK. AZAD VS	RAMESH CHANDRA MAHARANA VS	// SPECIAL CRIME UNIT /14 /2023 ()
40	D-BLAPL/4138/2024	STATE OF ODISHA PANCHANAN BEHERA VS	GOREKHANATH DAS VS	// MANCHESWAR P.S. /279 /2023 ()
41	D-BLAPL/4141/2024	STATE OF ODISHA BIKASH KUMAR NAYAK @ LALU NAYAK VS	AMITAV TRIPATHY VS	// NUAGAON /186 /2023 ()
42	D-BLAPL/4145/2024	STATE OF ODISHA SUBASH MUDULI VS	RAKESH KUMAR ROUSTRAY VS	// BURLA /579 /2023 ()
43	D-BLAPL/4149/2024	STATE OF ODISHA TUNA HARIJAN VS	SUCHIT KUMAR NAYAK VS	// BORIGUMMA /200 /2022 ()
44	D-BLAPL/4151/2024	STATE OF ODISHA ANUSUYA KALET VS	LAXMINARAYAN PATEL VS	// JHARSUGUDA /644 /2023 ()
45	D-CMAPL/5752/2024	STATE OF ODISHA ISWAR SAHU VS STATE OF ODISHA	ADV VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

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46	D-CMAPL/5759/2024	NURSHINGHA BEHERA VS STATE OF ODISHA	ADV. VS	// 0 //
47	D-CMAPL/5761/2024	PUJA JANA VS STATE OF ODISHA	ADV. VS	// 0 //
48	D-CMAPL/5831/2024	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	ADV. VS	// 0 //
49	D-CMAPL/5837/2024	TAAPOI SETHI VS SUPERINTENDENT OF POLICE,NAYAGARH	ADV. VS	// 0 //
50	D-CMAPL/5913/2024	PRASANTA KUMAR PANDA VS UNION OF INDIA	ADV. VS	// 0 //
51	D-CMP/5800/2024	LAXMIPRIYA DAS VS ADHIKARI SAHU	RAJESH RANJAN SAHOO VS	// 0 //
52	D-CONTC/5726/2024	SHAKTI PRASAD SAHU VS PRAOMOD KUMAR SADANGI, O.E.S.(I), D.E.O.,KONDHAMAL	ADV. VS	// 0 //
53	D-CONTC/5734/2024	RAGHUNATH PATI VS SASWAT MISHRA, I.A.S.	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
54	D-CONTC/5739/2024	ANIL PADHY VS SUSHIL KUMAR LOHANI,I.A.S.	ADV. VS	// 0 //
55	D-CONTC/5740/2024	JITENDRA BISWAL VS SANJAY KUMAR SINGH,COMMISSIONER CUM SECY., RURAL DEVELOPMENT	ADV. VS	// 0 //
56	D-CONTC/5741/2024	RAMESH CHANDRA SAHOO VS ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
57	D-CONTC/5750/2024	SUMANTA SAHOO	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

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		VS	VS	0
58	D-CONTC/5753/2024	HEMANTA KUMAR PANDA, DIRFECTOR, SOIL CONSERVATION AND WATERSHED DEVELOPMENT, ODSHA, BBSR. JYOTIMADHAB GARNAIK	ADV.	//
		VS	VS	0
59	D-CONTC/5758/2024	SUSHIL KUMAR LOHANI, IAS RAJASIS SAHOO	DAYANIDHI MOHANTY	//
		VS	VS	0
60	D-CONTC/5769/2024	PUSPASHREE SANDIL, TAHASILDAR, KUJANGA PARSURAM MOHANTY	SANTOSH KUMAR SWAIN	//
		VS	VS	0
61	D-CONTC/5784/2024	ARAVIND AGRAWAL, I.A.S. NARENDRA KUMAR RAY CHOUDHURY	SUBHRANSU THAKUR	//
		VS	VS	0
62	D-CONTC/5786/2024	BIJAYA KUMAR SATAPATHY,CHIEF MANAGER,SBI BIRARAJ BAG	ADV.	//
		VS	VS	0
63	D-CONTC/5789/2024	ANU GARG, ADDL. CHIEF SECY. CUM PRINCIPAL SECY., WATER RESOURCES DEPT. UMA CHARAN RATH	ADV.	//
		VS	VS	0
64	D-CONTC/5797/2024	G. MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT. SRIDHAR BEHERA	ADV.	//
		VS	VS	0
65	D-CONTC/5803/2024	SUSHIL KUMAR LOHANI, I.A.S. RATNAMANI DHADAKA	SANJIB MOHANTY	//
		VS	VS	0
66	D-CONTC/5804/2024	MD. ABDAAL AKHTAR, I.A.S. PRAVAT KUMAR SETHY	AJAY KUMAR TRIPATHY	//
		VS	VS	0
67	D-CONTC/5806/2024	GOURI RANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR DAITYARI SATAPATHY	ADV.	//
		VS	VS	0
68	D-CONTC/5808/2024	DR. ARABINDA KUMAR PADHEE, I.A.S. RABINDRA KUMAR GHADEI	ADV.	//
		VS	VS	0

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FILING REPORT AS ON :07/02/2024

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69	D-CONTC/5810/2024	SUSHIL KUMAR LOHANI, I.A.S. BHARAT CHANDRA PADHAN VS	ADV. VS	// // 0
70	D-CONTC/5814/2024	DR. NIMAIN CHARAN NAYAK, C.D.M. AND P.H.O. CUM DISTRICT MISSION DIRECTOR, JHARSUGUDA HAREKRUSHNA JENA VS	SARAT CHANDRA SAMAL VS	// // 0
71	D-CONTC/5817/2024	JYOTI RANJAN BEHERA,SUB-REGISTRAR,MAHANGA LINGARAJ SAHU VS	ADV. VS	// // 0
72	D-CONTC/5819/2024	ANU GARG, I.A.S. RATNAKAR SAHOO VS	ADV. VS	// // 0
73	D-CONTC/5839/2024	ANU GARG, I.A.S. RAMA CHANDRA SWAIN VS	ADV. VS	// // 0
74	D-CONTC/5840/2024	ANU GARG, I.A.S. LALITA KUMBHAR VS	ADV. VS	// // 0
75	D-CONTC/5842/2024	AJAYA KUMAR BHALLA, UNION OF INDIA HARANARAYAN NANDA VS	ADV. VS	// // 0
76	D-CONTC/5846/2024	SATYABRATA SAHU, I.A.S. ASISH KUMAR NAYAK VS	ADV. VS	// // 0
77	D-CONTC/5858/2024	P.K.MEHERDA, DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION,ODISHA SURESH MAHANAND VS	ADV. VS	// // 0
78	D-CONTC/5861/2024	DR. BISWAJIT DAS, SUB COLLECTOR CUM CHAIRMAN, SELECTION COMMITTEE ANIL KUMAR ROUT VS	ADV. VS	// // 0
79	D-CONTC/5873/2024	ASWATHY S., I.A.S. RABINDRA MOHAN BEHERA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// // 0 //

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80	D-CONTC/5875/2024	GOPABANDHU BAL VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/5877/2024	DR. PRANAB KUMAR RANA VS KANHU CHARAN DHIR, REGISTRAR UTKAL UNIVESITY, BBSR	ADV. VS	// 0 //
82	D-CONTC/5879/2024	BRUNDABAN SAMANTA VS STATE OF ODISHA	SANDIPAN MISHRA VS	// 0 //
83	D-CONTC/5880/2024	DUSMANTA KUMAR MOHANTA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
84	D-CONTC/5881/2024	SAROJ BARIK VS RAJ PRASAD, I.P.S.	ADV. VS	// 0 //
85	D-CONTC/5882/2024	RUPAK KUMAR PATEL VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PANCHAYATI RAJ DEPT.	ADV. VS	// 0 //
86	D-CONTC/5884/2024	SUDARSAN KUND VS S. ASWASTHY, COMMISSIONER CUM SECY., S. AND M. EDUCATION DEPTT.	ADV. VS	// 0 //
87	D-CONTC/5885/2024	BHARAT SAHU VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PANCHAYATI RAJ DEPT.	ADV. VS	// 0 //
88	D-CONTC/5886/2024	BAIJAYANTI NAYAK VS ASHWINI MEHER, A.D.M., SUBARNAPUR	ADV. VS	// 0 //
89	D-CONTC/5888/2024	SUCHITRA KUMAR PATEL VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PANCHAYATI RAJ DEPT.	ADV. VS	// 0 //
90	D-CONTC/5889/2024	SANJAY KUMAR BEHERUK VS AMRITA PATTANAIAK, D.E.O., GANJAM EDUCATION CIRCLE	ADV. VS	// 0 //
91	D-CONTC/5893/2024	PRADIPTA KUMAR SWAIN	ADV.	//

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		VS	VS	0
92	D-CONTC/5898/2024	ASWATHY S., I.A.S. BHUBANESWAR DANDASANA	ADV.	//
		VS	VS	0
93	D-CONTC/5900/2024	ASWATHY S., I.A.S. MANOJ KUMAR MISHRA	SAROJANANDA MISHRA	//
		VS	VS	0
94	D-CONTC/5904/2024	ASWATHY S., I.A.S. M/S.NIRAJ-UMSL JV	SIDHANT DWIBEDI	//
		VS	VS	0
95	D-CONTC/5906/2024	SAMBIT PATTNAIK, G.M., CIVIL, MAHANADI COAL FIELD KUMUDINI PANDA	ADV.	//
		VS	VS	0
96	D-CONTC/5908/2024	AJAYA KUMAR LUHA, B.E.O., HARBHANGA KIRAN KUMAR MISHRA	SATRUGHNA DASH (A)	//
		VS	VS	0
97	D-CONTC/5910/2024	SANTANU KUMAR DEHURY, B.M., INDIAN OVERSEAS BANK TARANGABALA PRUSTY	ADV.	//
		VS	VS	0
98	D-CONTC/5912/2024	SHUBHA SHARMA, I.A.S. DEBENDRA KUMAR SAMAL	ADV.	//
		VS	VS	0
99	D-CONTC/5914/2024	ASWATHY S., I.A.S. SUVENDU KUMAR NANDA	BIKRAM KESHARI MOHANTY	//
		VS	VS	0
100	D-CONTC/5916/2024	USHA PADHI, I.A.S. SASMITA KAR	BIKRAM KESHARI MOHANTY	//
		VS	VS	0
101	D-CONTC/5921/2024	USHA PADHI, I.A.S. S. THRINADHU	ADV.	//
		VS	VS	0
102	D-CONTC/5928/2024	ASWATHY S., I.A.S. PADALA VENU	ADV.	//
		VS	VS	0

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103	D-CONTC/5936/2024	ASWATHY. S., I.A.S. S. ESWAR RAO VS	ADV. VS	// // ()
104	D-CRLA/4087/2024	ASWATHY .S., I.A.S. CHANDAN KUMAR MALLIK @ CHANDAN KUMAR MALLICK VS	SURYAKANTA DWIBEDI VS	// TIGIRIA /138 /2022 ()
105	D-CRLA/4105/2024	STATE OF ODISHA TIKI @ LOKANATH PRADHAN VS	AMIT PRASAD BOSE VS	// PURI SADAR /106 /2021 ()
106	D-CRLA/4108/2024	STATE OF ODISHA GANGA BEHERA VS	DEVASHIS PANDA VS	// BAIDYANATHPUR /186 /2018 ()
107	D-CRLLP/4119/2024	STATE OF ODISHA RAILWAY PROTECTION FORCE,SAMBALPUR VS	UDIT RANJAN JENA,C.G.C VS	// //0 ()
108	D-CRLMC/4012/2024	NARESH PANDEY @ GUDU BISHAL KAR VS	SIDHARTHA SANKAR RAY VS	// TALSARA /256 /2022 ()
109	D-CRLMC/4014/2024	STATE OF ODISHA BAISNABA MAHAKUR VS	NIRANJAN SINGH (1) VS	// //0 ()
110	D-CRLMC/4022/2024	STATE OF ODISHA BHUBAN NAIK VS	AMIT PRASAD BOSE VS	// HINDOL /23 /2021 ()
111	D-CRLMC/4024/2024	STATE OF ODISHA RATHA BASKEY VS	MANOJ KUMAR MOHANTY (2) VS	// BADAMPAHAD /29 /2022 ()
112	D-CRLMC/4053/2024	STATE OF ODISHA GOPAL KRUSHNA PALO VS	LAMBODAR ACHARI VS	// BHANJANAGAR /441 /2022 ()
113	D-CRLMC/4056/2024	STATE OF ODISHA SANTOSH KUMAR DASH @ DASIA VS	ASHOK DAS VS	// GOSANINUAGAM /63 /2014 ()
		STATE OF ODISHA		//

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114	D-CRLMC/4060/2024	JADAV @ RAMESH MOHANTY VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	LAXMISAGAR P.S. /1 /2013 () //
115	D-CRLMC/4068/2024	DIPU @ DEEPAK PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /145 /2005 () //
116	D-CRLMC/4073/2024	SANJAY AGRAWAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /11 /2021 () //
117	D-CRLMC/4090/2024	ALOK BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	ANGUL TOWN /347 /2011 () //
118	D-CRLMC/4092/2024	RANJAN ROULA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	INDUASTRIAL,NISA /184 /2011 () //
119	D-CRLMC/4099/2024	PRAHALLAD SAHOO VS STATE OF ODISHA	MAHESWAR JATI VS	JEYPORE MAHILA /8 /2018 () //
120	D-CRLMC/4102/2024	RATNAKAR MOHANTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	SUKINDA /3 /2014 () //
121	D-CRLMC/4123/2024	BIMAL KUMAR CHAND @ MUNA CHAND VS STATE OF ODISHA	UDIT NARAYAN JENA VS	MOHANA /138 /2019 () //
122	D-CRLMC/4124/2024	DEBENDRA NATH @ DEBA SWAIN VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	NANDIPADA /111 /2016 () //
123	D-CRLMC/4128/2024	MAHANTA SRI NARAYAN RAMANUJA DASH VS M/S. SHREEHARI CONSTRUCTION	H.M.DHAL VS	/ /0 () //
124	D-CRLMC/4129/2024	JAGANNATH BARIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /243 /2023 () //
125	D-CRLMC/4132/2024	BUDHADEV MAHKUR	BHAWANI SANKAR PANIGRAHI	/ /0

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126	D-CRLMC/4133/2024	SHREE HARI AGRI IMPILMENT KUNA @ SRI RAMA KRUSHNA JENA	GOPAL PRASAD JENA	// /0
		VS	VS	0
127	D-CRLMC/4137/2024	STATE OF ODISHA RABINDRA GAUDA	MANORANJAN PADHY	// MOHANA /94 /2021
		VS	VS	0
128	D-CRLMC/4144/2024	STATE OF ODISHA GOPINATH DAS	SUSANTA SEKHAR MOHAPATRA	// KUJANGA /379 /2022
		VS	VS	0
129	D-CRLMP/4020/2024	STATE OF ODISHA PRATIK CHOUDHURY	PARSURAM PANDA	// /0
		VS	VS	0
130	D-CRLMP/4036/2024	STATE OF ODISHA SUDARSAN NAYAK	BIGYAN KUMAR SHARMA	// /0
		VS	VS	0
131	D-CRLMP/4052/2024	SUPERINTENDENT OF POLICE, PURI PRAMOD KUMAR ROUT	SRINIVAS MOHANTY	// /0
		VS	VS	0
132	D-CRLMP/4064/2024	STATE OF ODISHA ASWINI KUMAR PANDA	PRAMODA KUMAR MISHRA	// /0
		VS	VS	0
133	D-CRLMP/4066/2024	STATE OF ODISHA ABDUL TAUFIQUE KHAN	S.PANIGRAHI	// /0
		VS	VS	0
134	D-CRLMP/4126/2024	STATE OF ODISHA BIPIN BIHARI JENA	BIJAY KUMAR MOHANTY	// /0
		VS	VS	0
135	D-CRLMP/4136/2024	STATE OF ODISHA SARADA PRASAD MISHRA	DEBASIS TRIPATHY	// /0
		VS	VS	0
136	D-CRLREV/4006/2024	PRATIMA DEVTA @ MISHRA YASHWANT DEV DAS	MUKESH PANDA	// /0
		VS	VS	0

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FILING REPORT AS ON :07/02/2024

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137	D-CRLREV/4050/2024	STUTI SOURAVA MUDULI DURGA SANKAR BEHERA VS	ANAM CHARAN PANDA VS	// //0 0
138	D-CRLREV/4079/2024	PALLISRI MAHILA SAMITI PRADEEP KUMAR MOHANTY VS	P.ANUP DASH VS	// BANARAPAL /21 /2006 0
139	D-FAO/5871/2024	STATE OF ODISHA SUPERINTENDENT OF POLICE,RAYAGADA VS	SAILAZA NANDAN DAS,A.S.C VS	// // 0
140	D-FAO/5949/2024	SAKUNTALA BEHERA NEW INDIA ASSURANCE CO. LTD. VS	S.S.RAO VS	// // 0
141	D-MACA/5767/2024	UNION OF INDIA D.M., NEW INDIA ASSURANCE CO.LTD., JAJPUR VS	GOPAL CHANDRA SAMANTARAY VS	// // 0
142	D-MACA/5852/2024	SWORNALATA MOHANTY SHAMIM AKHTAR KHAN @ SHAMIN AKTAR KHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
143	D-MATA/5744/2024	SURU PRADHAN TRINATH SAHOO VS	PABITRA KUMAR DUTTA VS	// // 0
144	D-MATA/5915/2024	CHINMAYEE SAHOO RASHMIMANJARI PARIDA @ ROUT VS	PRADIPTA KISHORE BHUYAN VS	// // 0
145	D-MSA/5782/2024	RASHMI RFANJAN ROUT PRASANNA KUMAR GARABADU VS	SATYANARAYAN MOHAPATRA VS	// // 0
146	D-MSA/5869/2024	LINGARAJ MOHAPRABHU BIJE, BBSR ODISHA STATE HOUSING BOARD VS	DAYANANDA MOHAPATRA VS	// // 0
147	D-MSA/5890/2024	DR. MD. GAYASUDDIN ODISHA STATE HOUSING BOARD VS	DAYANANDA MOHAPATRA VS	// // 0
		JAYANARAYAN MISHRA		//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-MSA/5896/2024	ODISHA STATE HOUSING BOARD VS LAITENDU SINGH SAMANTA	DAYANANDA MOHAPATRA VS	// 0 //
149	D-MSA/5901/2024	ODISHA STATE HOUSING BOARD VS NABANITA PATNAIK	DAYANANDA MOHAPATRA VS	// 0 //
150	D-RSA/5791/2024	BISWANATH SETHY VS UMESH SETHY	MANORANJAN MISHRA VS	// 0 //
151	D-RVWPET/5848/2024	INDULATA BIHARI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
152	D-RVWPET/5862/2024	PARIKHITA MAHALA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
153	D-STREV/5724/2024	M/S. BAJAJ ELECTRICALS LTD., BBSR VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //
154	D-TRP(C)/5774/2024	JAYANTI MAJHI VS SASHIDHAR PRADHAN	NIRANJAN ROUT VS	// 0 //
155	D-TRPCRL/4140/2024	JAGANNATH SARANGIA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	UMERKOTE /151 /2023 0 //
156	D-WA/5729/2024	MINI NAYAK VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
157	D-WA/5822/2024	STATE OF ODISHA VS ASHOK KUMAR MOHAPATRA	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
158	D-WA/5823/2024	STATE OF ODISHA VS SURYANARAYAN DALAI @ MOHANTY	TARUN PATNAIK, A.S.C. VS	// 0 //
159	D-WA/5826/2024	STATE OF ODISHA	HARIKRUSHNA PANIGRAHLA,S.C	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	D-WA/5866/2024	RATIRANJAN SAHOO STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
161	D-WP(C)/5720/2024	UDAYNATH MAJHI SUKESHI TRIPATHY	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
162	D-WP(C)/5721/2024	STATE OF ODISHA MARRY BARTHA HORO	ER. DEBASHISHA HOTA	//
		VS	VS	0
163	D-WP(C)/5722/2024	STATE OF ODISHA BIRAMITRA BAGH	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
164	D-WP(C)/5723/2024	STATE OF ODISHA MITHUN PRADHAN	SURYAKANTA DASMOHAPATRA	//
		VS	VS	0
165	D-WP(C)/5725/2024 WP(C)/2932/2024	STATE OF ODISHA SHIBAJI BAGHAR	KIRTAN DANG	//
		VS	VS	0
166	D-WP(C)/5727/2024	STATE OF ODISHA RAMESH CHANDRA ROUT	SURENDRA KUMAR SAHOO	//
		VS	VS	0
167	D-WP(C)/5728/2024 WP(C)/2941/2024	STATE OF ODISHA JANHABI SAHU	SAROJ KUMAR ROUSTRAY	//
		VS	VS	0
168	D-WP(C)/5730/2024	STATE OF ODISHA JAGILI JENA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
169	D-WP(C)/5731/2024	STATE OF ODISHA KAILASH CHANDRA MAHARANA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
170	D-WP(C)/5732/2024	STATE OF ODISHA PARESH KUMAR DWIBEDI	AMIT KUMAR SAA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/5733/2024 WP(C)/2929/2024	STATE OF O DR. KELLA NIVEDITA VS	AVIJIT MISHRA VS	// // 0
172	D-WP(C)/5735/2024	STATE OF ODISHA RABINDRANATH MUNI VS	MANAS PATI VS	// // 0
173	D-WP(C)/5736/2024	STATE OF ODISHA KUNJA BIHARI MEHER VS	BHAKTA RANJAN BARIK VS	// // 0
174	D-WP(C)/5737/2024	STATE OF ODISHA DAITARI SAMAL VS	BHAKTA RANJAN BARIK VS	// // 0
175	D-WP(C)/5738/2024 WP(C)/2993/2024	STATE OF ODISHA PRAMOD KUMAR DAS VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
176	D-WP(C)/5742/2024 WP(C)/2930/2024	STATE OF ODISHA UTKALIKA BALIARSINGH VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
177	D-WP(C)/5743/2024	STATE OF ODISHA PADMABATI SAHOO VS	BIJAY JENA VS	// // 0
178	D-WP(C)/5745/2024	STATE OF ODISHA KALA KAR SETHI VS	ASHOK KUMAR PRADHAN VS	// // 0
179	D-WP(C)/5746/2024	NARAYAN SAHU NALINI PRABHA SAHU VS	ASHOK KUMAR PRADHAN VS	// // 0
180	D-WP(C)/5747/2024	KOKA NARAYAN RAO KISHORE CHANDRA PADHI VS	ASHOK KUMAR PRADHAN VS	// // 0
181	D-WP(C)/5748/2024	SAMBARI NAHAK RAKESH KUMAR SAMAL VS	TIRTH KUMAR SAHU VS	// // 0
		THE STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WP(C)/5749/2024	JASMIN ROUT VS TAHASILDAR, BBSR	JASHOBANTA DASH VS	// 0 //
183	D-WP(C)/5751/2024	SIMILIPAL SCHOOL OF NURSING, MAYURBHANJ VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
184	D-WP(C)/5754/2024	MANASA NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
185	D-WP(C)/5755/2024	SUJAN DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
186	D-WP(C)/5756/2024	JAGANNATH DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
187	D-WP(C)/5757/2024	SABITA DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
188	D-WP(C)/5760/2024	M. GOPI KRISHNA RAO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
189	D-WP(C)/5762/2024	RADHA NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
190	D-WP(C)/5763/2024	RABINDRA KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
191	D-WP(C)/5764/2024	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
192	D-WP(C)/5765/2024	SUNIL KUMAR TANTI VS ASST. PROVIDENT FUND COMMISSIONER, BBSR	BRAJA KISHORE SAHOO VS	// 0 //
193	D-WP(C)/5766/2024	SANTOSH PRADHAN	RAKESH KUMAR DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
	WP(C)/2988/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/5768/2024	PRAVAKAR BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
195	D-WP(C)/5770/2024	PRAMOD KUMAR DEHURY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
196	D-WP(C)/5771/2024	BANOJA BASINI PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
197	D-WP(C)/5772/2024	SARASWATI SAHU VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
198	D-WP(C)/5773/2024	BISWANATH SAHOO@BISHWANATH SAHOO VS SANJUKTA SETHY	ARIJEET MISHRA VS	// 0 //
199	D-WP(C)/5775/2024	SARASWATI SAHU VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
200	D-WP(C)/5776/2024	MAHENDRA PRASAD PANDA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
201	D-WP(C)/5777/2024	ARJUN GOUDA VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
202	D-WP(C)/5778/2024	SUSHIL KUMAR DHAR VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
203	D-WP(C)/5779/2024	KAPILAS HIGHER SECONDARY SCHOOL, DHENKANAL VS EMPLOYEES PROVIDENT FUND COMMISSIONER, BBSR	JANMEJAYA KATIKIA VS	// 0 //
204	D-WP(C)/5780/2024	ARJUN GOUDA VS	ASHOK KUMAR DAS VS	// 0

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/5781/2024	ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM KALPANA KHAMARI VS UNION OF INDIA	AMIT PRASAD BOSE VS	// // 0 //
206	D-WP(C)/5783/2024	ARJUN GOUDA VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
207	D-WP(C)/5785/2024	GATIKRUSHNA PRUSTY VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
208	D-WP(C)/5787/2024	SAILESH KUMAR BHATTA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
209	D-WP(C)/5788/2024	KARTIKESWAR MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
210	D-WP(C)/5790/2024	ACHYUTANANDA NAYAK VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
211	D-WP(C)/5792/2024	MANOJ KUMAR MUDULI VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
212	D-WP(C)/5793/2024	KALANDI CHARAN NAYAK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
213	D-WP(C)/5794/2024	KESHAB CHANDRA DAS VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
214	D-WP(C)/5795/2024	ALEKHA NAYAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
215	D-WP(C)/5796/2024	SOMANATH NAYAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/5798/2024	BUDHI NAHAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
217	D-WP(C)/5799/2024	PABITRA NAHAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
218	D-WP(C)/5801/2024	SAMIRA NAYAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
219	D-WP(C)/5802/2024	RANJAN KUMAR NAIK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
220	D-WP(C)/5805/2024	ASISH KUMAR SAMAL VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
221	D-WP(C)/5807/2024	SANJULATA PRADHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
222	D-WP(C)/5809/2024 WP(C)/2971/2024	CHANDAN BEHERA @ CHANDAN KUMAR BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
223	D-WP(C)/5811/2024 WP(C)/2969/2024	RAJESH JENA VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
224	D-WP(C)/5812/2024	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
225	D-WP(C)/5813/2024	MANABODHA NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
226	D-WP(C)/5815/2024	SUBARNA KESHARI CHAND VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
227	D-WP(C)/5816/2024	RAMA CHANDRA JENA	JAGAMOHAN PATTANAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
	WP(C)/2991/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5818/2024	LAXMI PRIYA SAHU VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
229	D-WP(C)/5820/2024	APARNA DAS VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
230	D-WP(C)/5821/2024	RUNI BISOI VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
231	D-WP(C)/5824/2024	PRAHALLAD KUMAR PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
232	D-WP(C)/5825/2024	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
233	D-WP(C)/5827/2024	HEMANTA KUMAR NANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
234	D-WP(C)/5828/2024 WP(C)/2995/2024	SUHANI PURTY VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
235	D-WP(C)/5829/2024	THABIRA MEHER VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
236	D-WP(C)/5830/2024	BASUDEV DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/5832/2024	PANKAJ KUMAR BEHERA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
238	D-WP(C)/5833/2024	NIRANJAN BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/5834/2024	STATE OF ODISHA BHIMSEN SAMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
240	D-WP(C)/5835/2024	STATE OF ODISHA NARENDRA KUMAR PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
241	D-WP(C)/5836/2024	STATE OF ODISHA JAYANTI MALLIK VS	NIRANJAN LENKA VS	// // 0
242	D-WP(C)/5838/2024	STATE OF ODISHA SUBHAKANTA NATH VS	DWARIKA PRASAD MOHANTY VS	// // 0
243	D-WP(C)/5841/2024	TAHASILDAR, TIRTOL ARJUN KUMAR SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
244	D-WP(C)/5843/2024	STATE OF ODISHA SATYANANDA PATTNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
245	D-WP(C)/5844/2024	STATE OF ODISHA SARAT CHANDRA ROUT VS	GOPINATH SETHI VS	// // 0
246	D-WP(C)/5845/2024	STATE OF ODISHA ACHYUTANANDA SWAIN VS	MAHESWAR MOHANTY VS	// // 0
247	D-WP(C)/5847/2024	STATE OF ODISHA CHITTARANJAN SENDHA VS	MADHUMITA PANDA VS	// // 0
248	D-WP(C)/5849/2024	STATE OF ODISHA MANORANJAN RATH VS	BIDYADHAR PRADHAN VS	// // 0
249	D-WP(C)/5850/2024	STATE OF ODISHA BINAPANI MOHAPATRA VS STATE OF ODISHA	GOPINATH SETHI VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :07/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/5851/2024	BIJAYA KUMAR RATH VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
251	D-WP(C)/5853/2024	PRAMOD KUMAR CHOUDHURY VS THE CHIEF EXECUTIVE OFFICER (TPSODL), GANJAM.	SANDHYARANI PANI VS	// 0 //
252	D-WP(C)/5854/2024	CHIRANMAYEE BISWAL VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
253	D-WP(C)/5855/2024	GIRIDHARI PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
254	D-WP(C)/5856/2024	BASUDEV PRADHAN VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	// 0 //
255	D-WP(C)/5857/2024	SWAGATA MISHRA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
256	D-WP(C)/5859/2024	SUNITA DAKUA VS COMMNR CUM SECY, DEPT OF HEALTH AND F.W. DEPT., BBSR	GYANA RANJAN DHAL VS	// 0 //
257	D-WP(C)/5860/2024	SUNANDA SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
258	D-WP(C)/5863/2024	MAMATA JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
259	D-WP(C)/5864/2024	ASWINI KUMAR PATEL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
260	D-WP(C)/5865/2024	SRIBATSA KUMAR RANA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
261	D-WP(C)/5867/2024	GAYATRI MALLICK	SUBHADUTTA ROUTRAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/5868/2024	BIDYADHAR PRADHAN	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/5870/2024	M/S GAYADHAR RICE MILLS, KEONJHAR	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/5872/2024	RANJAN KUMAR DAS	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/5874/2024	BASANTI MISHRA	NIROD KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/5876/2024	BISMIKA MOHANTY	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/5878/2024	NARENDRA KUMAR PANDA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/5883/2024	SHIBA SUNDAR RAUT	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/5887/2024	NAMITA NAYAK	ABINASH ROUSTRAY	//
		VS	VS	0
		THE LAND REFORMS COMMISSIONER, CUTTACK		//
270	D-WP(C)/5891/2024	SUNIL KRUSHNA MOHANTY	ANUP NARAYAN MOHANTY	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, ODISHA		//
271	D-WP(C)/5892/2024	BIJAYA KUMAR CHHURIA	HIMANSU SEKHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/5894/2024	JITEN PRASAD SINGH	SATYABADI MANTRY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/5895/2024	BANK OF BARODA, CUTTACK CHANDAN KUMAR GIRI VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// // 0
274	D-WP(C)/5897/2024	CHINMAYEE SAMAL VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0
275	D-WP(C)/5899/2024	BIPIN NAIK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0
276	D-WP(C)/5902/2024	AMBIKA PRIYADARSHINI BEHERA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0
277	D-WP(C)/5903/2024	KANAKALATA MISHRA VS CHIEF ADMINISTRATOR, LORD JAGANNATH TEMPLE, PURI	TRILOCHAN PANIGRAHI VS	// 0
278	D-WP(C)/5905/2024	PRABHAT MANJARI MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0
279	D-WP(C)/5907/2024	MANJUSA MISHRA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0
280	D-WP(C)/5909/2024	SIKHIDHAJA MANDAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0
281	D-WP(C)/5911/2024	SWOSTIDIPA BARIK VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0
282	D-WP(C)/5917/2024	M/S RKD CONSTRUCTION PVT. LTD., BBSR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0
283	D-WP(C)/5918/2024	GAGAN BIHARI SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/5919/2024	CHIARANJAN CHHUALSINGH VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
285	D-WP(C)/5920/2024	SAUMENDRA KUMAR MISHRA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
286	D-WP(C)/5922/2024	SURESH KUMAR SAHU VS STATE OF ODISHA	AMRITA NAYAK VS	// 0 //
287	D-WP(C)/5923/2024	GADADHAR JENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
288	D-WP(C)/5924/2024	TANAYA KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
289	D-WP(C)/5925/2024	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
290	D-WP(C)/5926/2024	KANCHANABALA DEI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
291	D-WP(C)/5927/2024	PRABIR KUMAR HARICHANDAN VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
292	D-WP(C)/5929/2024	AKHAYA KUMAR PATRA VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
293	D-WP(C)/5930/2024	BANALATA MAHAPATRA VS CHIEF ADMINISTRATOR, LORD JAGANNATH TEMPLE, PURI	TRILOCHAN PANIGRAHI VS	// 0 //
294	D-WP(C)/5931/2024	INTERNATIONAL CHIP BOARD INDUSTRIES, CUTTACK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
295	D-WP(C)/5932/2024	RAJENDER SINGH	KAMAL BIHARI PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/5933/2024	APARIMITA MANGARAJ	ASHOK KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/5934/2024	PRAKASH KUMAR MOHAPATRA	LAXMINARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/5935/2024	MAMATA BHUYAN	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/5937/2024	SASHIKANTA KHANDEI	C. ANANDA RAO	//
		VS	VS	0
		UNION OF INDIA		//
300	D-WP(C)/5938/2024	MAUNABATI CHANDA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/5939/2024	PRAFULLA KUMAR PANDA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/5940/2024	NARESH TAJAN	SISIR DAS	//
		VS	VS	0
		MAHANADI COALFIELD LTD., SAMBALPUR		//
303	D-WP(C)/5941/2024	PRABHAT KUMAR MALLICK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/5942/2024	SRIPATI BEHERA	LAXMINARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/5943/2024	UTTAM KUMAR SHARMA	LAXMINARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/5944/2024	JAGNNATH PATRA	JIBAN RANJAN DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/5945/2024	BHIKARI CHARAN PATRA RAJ KISHORE DAKUA VS STATE OF ODISHA	JYOTSNARANI RATH VS	// // 0 //
308	D-WP(C)/5946/2024	DILLIP KUMAR DAS VS STATE OF ODISHA	SADASIVA PATRA I VS	// 0 //
309	D-WP(C)/5947/2024	BASANTA KUMAR DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
310	D-WP(C)/5948/2024	ROHITA KUMAR MOHANTA VS STATE OF ODISHA	SADASIVA PATRA I VS	// 0 //
311	D-ABLAPL/4004/2024	SARAJ SENAPATI @ NANDA SENAPATI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	MOTANGA /252 /2023 0 //
312	D-ABLAPL/4005/2024	DUSMANTA KUMAR ROUT @ BISU ROUT VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /431 /2023 0 //
313	D-ABLAPL/4007/2024	SURESH BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TITILAGARH /183 /2022 0 //
314	D-ABLAPL/4010/2024	GAGAN GARADA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	NABARANGAPUR TOWN /386 /2022 0 //
315	D-ABLAPL/4011/2024	LAXMAN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /68 /2024 0 //
316	D-ABLAPL/4013/2024	NARENDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	REMUNA /91 /2017 0 //
317	D-ABLAPL/4015/2024	CHITTARANJAN BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	ATTABIRA /358 /2023 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-ABLAPL/4017/2024	TARUN JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /22 /2024 () //
319	D-ABLAPL/4018/2024	RANJIT ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /42 /2021 () //
320	D-ABLAPL/4023/2024	SUMANTA SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
321	D-ABLAPL/4026/2024	LATA LENKA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PIRAHAT P.S /79 /2023 () //
322	D-ABLAPL/4027/2024	TUKUNA LENKA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PIRAHAT P.S /40 /2023 () //
323	D-ABLAPL/4029/2024	CHUTKI @ KAPILASH BEHERA VS STATE OF ODISHA	EKTA AGARWAL VS	JAGATPUR /594 /2023 () //
324	D-ABLAPL/4031/2024	MOJES SABAR VS STATE OF ODISHA	AMIT BISWAL VS	ADVA /62 /2022 () //
325	D-ABLAPL/4035/2024	MANUA @ MANOJ KUMAR MAHALA @ PRASANTA MAHALA VS STATE OF ODISHA	SRINIBAS SAHOO VS	BADACHANA /83 /2024 () //
326	D-ABLAPL/4038/2024	PURNA CHANDRA ROUT VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /34 /2024 () //
327	D-ABLAPL/4039/2024	JAYAKRUSHNA DURIA @ BABLU DURIA VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /320 /2023 () //
328	D-ABLAPL/4040/2024	BHUPESH PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	PARJANG /86 /2007 () //
329	D-ABLAPL/4043/2024	BHARAT BHUSAN SWAIN	BISWARANJAN DALAI	CHAULIAGANJA /44 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	D-ABLAPL/4046/2024	STATE OF ODISHA DEBASIS NAYAK	AMLAN SHAKTI PAUL	// CHANDRASEKHARPUR /5 /2024
		VS	VS	()
331	D-ABLAPL/4047/2024	STATE OF ODISHA SONU @ BIKRAM PRADHAN	DEEPAK KUMAR MOHAPATRA	// PARADEEP /39 /2024
		VS	VS	()
332	D-ABLAPL/4048/2024	STATE OF ODISHA PREETAM KUMAR SARANGI	BHABANI SANKAR DAS	// KHANDAGIRI P.S. /60 /2024
		VS	VS	()
333	D-ABLAPL/4049/2024	STATE OF ODISHA NABAGHANA SWAIN	SUSMITA PATTNAIK	// CHANDANPUR /42 /2024
		VS	VS	()
334	D-ABLAPL/4051/2024	STATE OF ODISHA RAMESH KUMAR PRADHAN	TAPAS KUMAR ACHARYA	// S.P.(CID-CRL),CUTTACK /1 /2024
		VS	VS	()
335	D-ABLAPL/4057/2024	STATE OF ODISHA DILIP NAIK	BIRAJA PRASAD NANDA	// TALCHER TOWN /60 /2024
		VS	VS	()
336	D-ABLAPL/4062/2024	STATE OF ODISHA NILU MOHANTY	SAROJ KUMAR PADHI	// PIPLI /510 /2015
		VS	VS	()
337	D-ABLAPL/4063/2024	STATE OF ODISHA RAJENDRA BARIK	PRAFULLA KUMAR BISWAL	// AUL /470 /2023
		VS	VS	()
338	D-ABLAPL/4065/2024	STATE OF ODISHA BATUA DALEI	JYOTIRMAYA SAHOO	// NIRAKARPUR /83 /2018
		VS	VS	()
339	D-ABLAPL/4069/2024	STATE OF ODISHA SIPUN PAIKARAY	JYOTIRMAYA SAHOO	// BANAPUR P.S. /49 /2024
		VS	VS	()
340	D-ABLAPL/4070/2024	STATE OF ODISHA RAKESH MEHER	DHIRENDRA KUMAR MOHAPATRA	// BHATILI /231 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-ABLAPL/4071/2024	STATE OF ODISHA RAKESH MEHER VS	DHIRENDRA KUMAR MOHAPATRA VS	// BARGARH SADAR /364 /2023 ()
342	D-ABLAPL/4072/2024	STATE OF ODISHA SHANTANU SETHI @ SANTANU SETHI @ SANTANU SETHY VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /79 /2024 ()
343	D-ABLAPL/4074/2024	STATE OF ODISHA ANAND KUMAR SWAIN VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /151 /2023 ()
344	D-ABLAPL/4075/2024	STATE OF ODISHA RAKESH MEHER VS	DHIRENDRA KUMAR MOHAPATRA VS	// BHATILI /267 /2023 ()
345	D-ABLAPL/4076/2024	STATE OF ODISHA PAPU KHAN @ NIJAMUDDIN KHAN VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /77 /2022 ()
346	D-ABLAPL/4077/2024	STATE OF ODISHA BALARAM SAHOO @ ASHOK KUMAR SAHOO VS	IPSIT AUROBINDO ACHARYA VS	// KENDRAPARA SADAR /44 /2024 ()
347	D-ABLAPL/4078/2024	STATE OF ODISHA DEBENDRA KANDI VS	JIBANANANDA MOHANTY VS	// KALIAPANI /74 /2011 ()
348	D-ABLAPL/4080/2024	STATE OF ODISHA UJALA PARIDA @ BHAJAN PARIDA VS	SARADA PRASAD DASH VS	// JATNI P.S. /16 /2024 ()
349	D-ABLAPL/4081/2024	STATE OF ODISHA SRIDHAR SAMAL VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /35 /2024 ()
350	D-ABLAPL/4082/2024	STATE OF ODISHA SURESH @ SURIA @ SURENDRA DAS VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /147 /2020 ()
351	D-ABLAPL/4083/2024	STATE OF ODISHA SUDEEP @ SUJIT MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KUDANAGARI /9 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-ABLAPL/4085/2024	RAKESH MEHER VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BHATILI /190 /2023 () //
353	D-ABLAPL/4086/2024	JAYNEB BEGUM VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHURDA P.S. /56 /2024 () //
354	D-ABLAPL/4088/2024	KABULI ROUT VS STATE OF ODISHA	SOUGAT DASH VS	BARANGA /55 /2024 () //
355	D-ABLAPL/4091/2024	BIGULI ROUT VS STATE OF ODISHA	SOUGAT DASH VS	BARANGA /55 /2024 () //
356	D-ABLAPL/4093/2024	BANSHIDHAR PANIGRAHI VS STATE OF ODISHA	SOUGAT DASH VS	AIRPORT /3 /2024 () //
357	D-ABLAPL/4094/2024	JITENDRA MAJHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /174 /2022 () //
358	D-ABLAPL/4095/2024	RAMA RAO SEMARLIA @ SAMARLIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KAKIRIGUMMA /17 /2024 () //
359	D-ABLAPL/4100/2024	AJAYA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /97 /2023 () //
360	D-ABLAPL/4103/2024	LUCKY @ SRITAM SAHOO VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	ANGUL SADAR PS /532 /2021 () //
361	D-ABLAPL/4104/2024	IJHAR ALLI SAHA @ RIZU KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /9 /2024 () //
362	D-ABLAPL/4106/2024	SUMIT KUMAR JENA VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	KENDRAPARA SADAR /527 /2021 () //
363	D-ABLAPL/4107/2024	SK.ABDUL MUKTAR	DIPTENDU SUNDAR RAY	BALASORE TOWN /197 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/4110/2024	ASWINI BISOI	AKSHAYA KUMAR BISOI	BANAPUR P.S. /148 /2016
		VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/4112/2024	SANTOSH KUMAR PANDA	CHINMAYA MISHRA	CAPITAL P.S. /35 /2024
		VS	VS	()
		STATE OF ODISHA		//
366	D-ABLAPL/4113/2024	MEGHASEN BARALA @ MEGHASAN BARAD	AKSHAYA KUMAR BISOI	NACHUNI /293 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/4114/2024	BASANTA KUMAR NAYAK	CHINMAYA MISHRA	CAPITAL P.S. /35 /2024
		VS	VS	()
		STATE OF ODISHA		//
368	D-ABLAPL/4115/2024	MANU SABAR	AKSHAYA KUMAR BISOI	//0
		VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/4116/2024	JATIA @ PARESH ROUT	DEBASIS PATNAIK	NIHALPRASAD /249 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/4117/2024	SANJAY PARIDA	DEEPAK KUMAR DAS	NIALI /184 /2012
		VS	VS	()
		STATE OF ODISHA		//
371	D-ABLAPL/4121/2024	GOVIND KUMAR SHARMA	S.N.PRADHAN	BRAHMANITARANG /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	D-ABLAPL/4127/2024	ANITA DAS	SATYA NARAYAN MISHRA 4	CHANDABALI /37 /2024
		VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/4139/2024	SARANGADHARA @ SARANGADHAR SAHOO	GOPAL KRUSHNA MOHANTY	DHENKANAL SADAR /36 /2024
		VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/4142/2024	NITESH KUMAR MAJHI	JNYANANANDA PANDA	TUREIKELA /28 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/4143/2024	STATE OF ODISHA PRADIP KUMAR JENA @ MITU JENA VS	JNYANANANDA PANDA VS	// KHANDAPARA /2 /2024 ()
376	D-ABLAPL/4146/2024	STATE OF ODISHA DIPTI RANJAN JENA VS	BIBHUTI RANJAN MOHANTY VS	// PAHALA /44 /2024 ()
377	D-ABLAPL/4147/2024	STATE OF ODISHA BANOJ BEHERA VS	DEBADATTA MOHANTY VS	// BENTKAR (42 MOUZA) UPD CUTTACK /260 /2023 ()
378	D-ABLAPL/4148/2024	STATE OF ODISHA MANORANJAN SAMAL VS	BHABANI SANKAR MISHRA VS	// / /0 ()
379	D-ABLAPL/4150/2024	STATE OF ODISHA SUDHA KHATUA @ SUDHANSUBALA KHATUA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// MARKAT NAGAR /13 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :07/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAS)/50/2018 WPC(OAS)/50/2018	MADAN RAUL MP		1/2024
2	D-WPC(OAC)/4610/2015 WPC(OAC)/4610/2015	SHYAMAL DUTTA MP		12/2024
3	D-STREV/5724/2024 STREV/ /	M/S. BAJAJ ELECTRICALS LTD., BBSR MP	TUSHAR KANTI SATAPATHY	12/2024
4	D-STREV/5724/2024 STREV/ /	M/S. BAJAJ ELECTRICALS LTD., BBSR MP	TUSHAR KANTI SATAPATHY	13/2024
5	D-WPC(OAC)/4610/2015 WPC(OAC)/4610/2015	SHYAMAL DUTTA MP		13/2024
6	D-MSA/5782/2024 MSA/ /	PRASANNA KUMAR GARABADU MP	SATYANARAYAN MOHAPATRA	19/2024
7	D-MSA/5782/2024 MSA/ /	PRASANNA KUMAR GARABADU MP	SATYANARAYAN MOHAPATRA	20/2024
8	D-MSA/5869/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	21/2024
9	D-MSA/5890/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	22/2024
10	D-MSA/5890/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	23/2024
11	D-MSA/5896/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	24/2024
12	D-MSA/5896/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	25/2024
13	D-MSA/5901/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	26/2024
14	D-MSA/5901/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	27/2024
15	D-TRP(C)/5774/2024 TRP(C)/ /	JAYANTI MAJHI MP	NIRANJAN ROUT	34/2024
16	D-CMAPL/5752/2024 CMAPL/ /	ISWAR SAHU MP	ADV	35/2024
17	D-CMAPL/5759/2024 CMAPL/ /	NURSHINGHA BEHERA MP	ADV	36/2024
18	D-CMAPL/5761/2024 CMAPL/ /	PUJA JANA MP	ADV	37/2024
19	D-CMAPL/145/2023 CMAPL/145/2023	HUBERT JOHN CULPEPER MP	ADV.	38/2024
20	D-CMAPL/698/2023 CMAPL/698/2023	MANAGER, M/S.O.I.CO. LTD. MP	MR. MITALEE JESTHI	39/2024
21	D-CMAPL/4652/2024 CMAPL/ /	ANANDA SARAF MP	ADV.	40/2024
22	D-CRLMP/2574/2024 CRLMP/181/2024	K.KANTAMMA REDDY MP	ASHOK DAS	41/2024
23	D-CRLMP/4136/2024 CRLMP/ /	SARADA PRASAD MISHRA MP	DEBASIS TRIPATHY	42/2024
24	D-LAA/42/2023 LAA/42/2023	DHIRENDRA BIJAY SAHU MP	BRAHMANANDA TRIPATHY	45/2024
25	D-RVWPET/116/2017 RVWPET/116/2017	PURNA CH.DALAI MP	M/S.SAMIR KU.MISHRA	46/2024
26	D-LAA/55/2011	UNION OF INDIA	M/S.P.K.PAHRI (ASGI),PRASANTA KUMAR DAS(CGC)	

	LAA/55/2011	MP		46/2024
27	D-LAA/56/2011	UNION OF INDIA	M/S.P.K.PAHRI ASGI	
	LAA/56/2011	MP		47/2024
28	D-RVWPET/116/2017	PURNA CH.DALAI	M/S.SAMIR KU.MISHRA	
	RVWPET/116/2017	MP		47/2024
29	D-LAA/56/2011	UNION OF INDIA	M/S.P.K.PAHRI ASGI	
	LAA/56/2011	MP		48/2024
30	D-RVWPET/116/2017	PURNA CH.DALAI	M/S.SAMIR KU.MISHRA	
	RVWPET/116/2017	MP		48/2024
31	D-RVWPET/5848/2024	INDULATA BIHARI	BANSHIDHAR SATAPATHY	
	RVWPET/ /	MP		49/2024
32	D-LAA/55/2011	UNION OF INDIA	M/S.P.K.PAHRI (ASGI),PRASANTA KUMAR DAS(CGC)	
	LAA/55/2011	MP		49/2024
33	D-RVWPET/5862/2024	PARIKHITA MAHALA	BANSHIDHAR SATAPATHY	
	RVWPET/ /	MP		50/2024
34	D-MATA/5744/2024	TRINATH SAHOO	PABITRA KUMAR DUTTA	
	MATA/ /	MP		60/2024
35	D-MATA/307/2023	RUDRA PRATAP LENKA	HRUDANANDA MOHAPATRA	
	MATA/307/2023	MP		61/2024
36	D-MATA/5915/2024	RASHMIMANJARI PARIDA @ ROUT	PRADIPTA KISHORE BHUYAN	
	MATA/ /	MP		62/2024
37	D-CONTC/5753/2024	JYOTIMADHAB GARNAIK	ADV.	
	CONTC/ /	MP		63/2024
38	D-CONTC/5879/2024	BRUNDABAN SAMANTA	SANDIPAN MISHRA	
	CONTC/ /	MP		64/2024
39	D-CONTC/927/2024	KANDARPA PRADHAN	ADV.	
	CONTC/ /	MP		65/2024
40	D-CONTC/906/2024	PUNANANDA PRADHAN	ADV	
	CONTC/ /	MP		66/2024
41	D-CONTC/919/2024	SAROJ KUMAR PRADHAN	ADV.	
	CONTC/ /	MP		67/2024
42	D-CONTC/5914/2024	SUVENDU KUMAR NANDA	BIKRAM KESHARI MOHANTY	
	CONTC/ /	MP		68/2024
43	D-CONTC/5916/2024	SASMITA KAR	BIKRAM KESHARI MOHANTY	
	CONTC/ /	MP		69/2024
44	D-FAO/5871/2024	SUPERINTENDENT OF POLICE,RAYAGADA	SAILAZA NANDAN DAS,A.S.C	
	FAO/ /	MP		91/2024
45	D-FAO/5871/2024	SUPERINTENDENT OF POLICE,RAYAGADA	SAILAZA NANDAN DAS,A.S.C	
	FAO/ /	MP		92/2024
46	D-FAO/2790/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,BBSR	SOVENCHITRO	
	FAO/ /	MP		93/2024
47	D-FAO/2790/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,BBSR	SOVENCHITRO	
	FAO/ /	MP		94/2024
48	D-SA/193/1995	ISWAR	M/S.P.K.PATNAIK	
	SA/193/1995	MP		104/2024
49	D-SA/335/1998	NITYANANDA		
	SA/335/1998	MP		105/2024
50	D-SA/232/2002	BIKRAM K. SEKHER	M/S DAYANANDA MOHAPATRA	
	SA/232/2002	MP		106/2024
51	D-SA/232/2002	BIKRAM K. SEKHER	M/S DAYANANDA MOHAPATRA	
	SA/232/2002	MP		107/2024
52	D-SA/232/2002	BIKRAM K. SEKHER	M/S DAYANANDA MOHAPATRA	
	SA/232/2002	MP		108/2024
53	D-CRLREV/4006/2024	YASHWANT DEV DAS	MUKESH PANDA	
	CRLREV/ /	MP		117/2024
54	D-CRLREV/4050/2024	DURGA SANKAR BEHERA	KUMARIKA BEHERA	
	CRLREV/ /	MP		118/2024
55	D-CRLREV/4050/2024	DURGA SANKAR BEHERA	KUMARIKA BEHERA	
	CRLREV/ /	MP		119/2024
56	D-CRLREV/4079/2024	PRADEEP KUMAR MOHANTY	P.ANUP DASH	
	CRLREV/ /	MP		120/2024
57	D-CRLREV/162/2020	RANJIT KUMAR MOHANTY	PRAFULLA KUMAR RATH	
	CRLREV/162/2020	MP		121/2024

58	D-CRLREV/163/2020 CRLREV/163/2020	RANJIT KUMAR MOHANTY MP	PRAFULLA KUMAR RATH	122/2024
59	D-CMP/5800/2024 CMP/ /	LAXMIPRIYA DAS MP	RAJESH RANJAN SAHOO	128/2024
60	D-CMP/858/2024 CMP/ /	M/S.BARUNEI ROLLER FLOUR MILLS PVT MP	GOUTAM SUMAR ACHARYA	129/2024
61	D-RSA/4092/2024 RSA/ /	SASHI BHUSAN PADHI MP	D.P.MOHANTY	144/2024
62	D-RSA/183/2008 RSA/183/2008	GURUBARI PARIDA MP		145/2024
63	D-RSA/183/2008 RSA/183/2008	GURUBARI PARIDA MP		146/2024
64	D-RSA/183/2008 RSA/183/2008	GURUBARI PARIDA MP		147/2024
65	D-RSA/183/2008 RSA/183/2008	GURUBARI PARIDA MP		148/2024
66	D-RSA/183/2008 RSA/183/2008	GURUBARI PARIDA MP		149/2024
67	D-RSA/183/2008 RSA/183/2008	GURUBARI PARIDA MP		150/2024
68	D-RSA/300/2018 RSA/300/2018	RAJ KISHOR MAHAPATGRA MP	M/S.BIBHUTI BHUSAN MISHRA	151/2024
69	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	152/2024
70	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	153/2024
71	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	154/2024
72	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	155/2024
73	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	156/2024
74	D-BLAPL/9556/2023 BLAPL/9556/2023	BIJAN BEHERA MP	PARTHA SARATHI NAYAK	157/2024
75	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	157/2024
76	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	158/2024
77	D-BLAPL/12179/2023 BLAPL/12179/2023	MITU BEHERA MP		158/2024
78	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	159/2024
79	D-BLAPL/6098/2023 BLAPL/6098/2023	AMIYA MOHANTY@NIKIN MP		159/2024
80	D-BLAPL/3381/2024 BLAPL/989/2024	SANTOSH SAHOO MP	BISHNU PRASAD PRADHAN	160/2024
81	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	160/2024
82	D-BLAPL/4058/2024 BLAPL/ /	SUDAM SWAIN MP	SANJIT MISHRA	161/2024
83	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	161/2024
84	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	162/2024
85	D-BLAPL/1105/2023 BLAPL/1105/2023	BINAY KUMAR DASH MP	KRUSHNA CHANDRA RATHA	162/2024
86	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	163/2024
87	D-BLAPL/10597/2023 BLAPL/10597/2023	PINKU NAIK @ BHAINSA MP		163/2024
88	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	164/2024
89	D-RSA/341/2006	MALATI MALLICK	M/S.DIBAKAR BHUYAN	

	RSA/341/2006	MP		165/2024
90	D-BLAPL/4145/2024 BLAPL/ /	SUBASH MUDULI MP	RAKESH KUMAR ROUTRAY	165/2024
91	D-RSA/341/2006 RSA/341/2006	MALATI MALLICK MP	M/S.DIBAKAR BHUYAN	166/2024
92	D-ABLAPL/11925/2023 ABLAPL/11925/2023	CHITTARANJAN BEHERA MP	AMULYA RATNA PANDA	271/2024
93	D-ABLAPL/9124/2023 ABLAPL/9124/2023	MANORANJAN BEHERA MP	AMULYA RATNA PANDA	272/2024
94	D-ABLAPL/9782/2023 ABLAPL/9782/2023	JAMBE DIGAL MP		273/2024
95	D-ABLAPL/15429/2023 ABLAPL/15429/2023	LATA LENKA MP		274/2024
96	D-ABLAPL/239/2024 ABLAPL/31/2024	HASAN NABISAHAB SHAIKH MP		275/2024
97	D-ABLAPL/12409/2023 ABLAPL/12409/2023	PRAFULLA KUMAR BEHERA MP		276/2024
98	D-ABLAPL/12407/2023 ABLAPL/12407/2023	CHUMUKI PATRA MP		277/2024
99	D-ABLAPL/3722/2022 ABLAPL/3722/2022	SURESH KUMAR BEHERA MP	BIJAY KUMAR BEHERA	278/2024
100	D-ABLAPL/11053/2019 ABLAPL/11053/2019	PRADEEP KUMAR SAHOO MP	DEEPAK RANJAN PARIDA	279/2024
101	D-CRLMC/4014/2024 CRLMC/ /	BAINABA MAHAKUR MP	NIRANJAN SINGH (1)	279/2024
102	D-CRLMC/4024/2024 CRLMC/ /	RATHA BASKEY MP	MANOJ KUMAR MOHANTY (2)	280/2024
103	D-ABLAPL/6376/2023 ABLAPL/6376/2023	BABULA BEHERA MP	PRAVASH CHANDRA JENA	280/2024
104	D-CRLMC/2999/2024 CRLMC/ /	SMURTI RANJAN ROUTRAY MP	SUDEEP KU SARANGI	281/2024
105	D-ABLAPL/2358/2020 ABLAPL/2358/2020	ANIL KUMAR SWAIN MP	MAHIMANANDA SWAIN	281/2024
106	D-CRLMC/4053/2024 CRLMC/ /	GOPAL KRUSHNA PALO MP	LAMBODAR ACHARI	282/2024
107	D-ABLAPL/14247/2018 ABLAPL/14247/2018	BABULI SHARMA@RAJU SHARMA MP		282/2024
108	D-CRLMC/2089/2022 CRLMC/2089/2022	INDRAKHI PRASAD DASH MP	MD.RIAZ	283/2024
109	D-ABLAPL/14315/2023 ABLAPL/14315/2023	HARI SWAIN @ BISWAJIT SWAIN MP	RANJITA SINGH	283/2024
110	D-ABLAPL/1704/2023 ABLAPL/1704/2023	SUNIL KUMAR NAYAK MP		284/2024
111	D-CRLMC/4099/2024 CRLMC/ /	PRAHALLAD SAHOO MP	MAHESWAR JATI	284/2024
112	D-ABLAPL/8621/2020 ABLAPL/8621/2020	LAXMIDHAR PARIDA MP	GOREKHNATH DAS	285/2024
113	D-CRLMC/4123/2024 CRLMC/ /	BIMAL KUMAR CHAND @ MUNA CHAND UEDIT NARAYAN JENA MP		285/2024
114	D-MACA/975/2023 MACA/975/2023	ASST. MANAGER(LEGAL) HDFC ERGO GENERAL INSURANCE COMPANY LTD., MP	CUTTACK BRANCH	285/2024
115	D-MACA/3942/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., BANGALORE MP	NAYAN BEHARI DAS	286/2024
116	D-CRLMC/4129/2024 CRLMC/ /	JAGANNATH BARIK MP	PRAMOD KUMAR JENA	286/2024
117	D-CRLMC/4128/2024 CRLMC/ /	MAHANTA SRI NARAYAN RAMANUJA DAS MP	SIM.DHAL	287/2024
118	D-MACA/2613/2024 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD. MP	NAYAN BEHARI DAS	287/2024
119	D-MACA/3930/2024 MACA/ /	MANAGER, M/S. NATIONAL INSURANCE CO.LTD., BANGALORE MP	NAYAN BEHARI DAS	288/2024
120	D-CRLMC/4132/2024 CRLMC/ /	BUDHADEV MAHKUR MP	BHAWANI SANKAR PANIGRAHI	288/2024

121	D-MACA/5767/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., JAGDIPUR MP	JAGDIPUR CHANDRA SAMANTARAY	289/2024
122	D-CRLMC/3935/2022 CRLMC/3935/2022	MANOJ DANGUA MP		289/2024
123	D-MACA/5767/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., JAGDIPUR MP	JAGDIPUR CHANDRA SAMANTARAY	290/2024
124	D-MACA/5767/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., JAGDIPUR MP	JAGDIPUR CHANDRA SAMANTARAY	291/2024
125	D-MACA/5852/2024 MACA/ /	SHAMIM AKHTAR KHAN @ SHAMIN AKTARI MP	DR. HEMENDRA KUMAR MOHAPATRA	292/2024
126	D-MACA/4121/2024 MACA/ /	CHOLAMANDALAM M.S. G.I.CO. LTD. MP	SOMNATH ROY	293/2024
127	D-CRLA/419/2019 CRLA/419/2019	BISWANATH MOHAPATRA MP	DEBASNAN DAS	308/2024
128	D-CRLA/4108/2024 CRLA/ /	GANGA BEHERA MP	DEVASHIS PANDA	309/2024
129	D-CRLA/4108/2024 CRLA/ /	GANGA BEHERA MP	DEVASHIS PANDA	310/2024
130	D-WA/5729/2024 WA/ /	MINI NAYAK MP	RABINDRA KUMAR SAHOO	449/2024
131	D-WA/5822/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	450/2024
132	D-WA/5823/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	451/2024
133	D-WA/5823/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	452/2024
134	D-WA/5822/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	453/2024
135	D-WA/5823/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	454/2024
136	D-WA/5822/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	455/2024
137	D-WA/5826/2024 WA/ /	STATE OF ODISHA MP	HARIKRUSHNA PANIGRAHI,A.S.C	456/2024
138	D-WA/5826/2024 WA/ /	STATE OF ODISHA MP	HARIKRUSHNA PANIGRAHI,A.S.C	457/2024
139	D-WA/5826/2024 WA/ /	STATE OF ODISHA MP	HARIKRUSHNA PANIGRAHI,A.S.C	458/2024
140	D-WA/5866/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	459/2024
141	D-WA/5866/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	460/2024
142	D-WA/5866/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	461/2024
143	D-WA/585/2022 WA/585/2022	STATE OF ODISHA MP	S.N.DAS, AGA	462/2024
144	D-WA/4714/2024 WA/133/2024	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.G.A.	463/2024
145	D-WP(C)/5709/2024 WP(C)/ /	PRAJNYA PRATIVA SETHI MP	DURGA PRASANNA MISHRA	2055/2024
146	D-WP(C)/5705/2024 WP(C)/ /	KASMAN MEHER MP	DURGA PRASANNA MISHRA	2056/2024
147	D-WP(C)/5703/2024 WP(C)/ /	BASANTA KUMAR NEPAK MP	DURGA PRASANNA MISHRA	2057/2024
148	D-WP(C)/5700/2024 WP(C)/ /	DHARANI MUNDA MP	DURGA PRASANNA MISHRA	2058/2024
149	D-WP(C)/5716/2024 WP(C)/ /	SAROJIT RATH MP	SHASHI BHUSAN JENA	2059/2024
150	D-WP(C)/5712/2024 WP(C)/ /	BABULA PRADHAN MP	SHASHI BHUSAN JENA	2060/2024
151	D-WP(C)/5718/2024 WP(C)/ /	SUKANTA KUMAR MOHANTY MP	SHASHI BHUSAN JENA	2061/2024
152	D-WP(C)/5719/2024	DINESH KUMAR BEHERA	SHASHI BHUSAN JENA	

	WP(C)/ /	MP		2062/2024
153	D-WP(C)/5717/2024	NABIN KUMAR PATI	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		2063/2024
154	D-WP(C)/5708/2024	RAJBRAT MOHANTY	LALATENDU SAMANTARAY	
	WP(C)/ /	MP		2064/2024
155	D-WP(C)/5690/2024	BHARAT CHANDRA SAHOO @ BHARAT KUMAR SAHOO BOSE		
	WP(C)/ /	MP		2065/2024
156	D-WP(C)/5721/2024	MARRY BARTHA HORO	ER. DEBASHISHA HOTA	
	WP(C)/ /	MP		2066/2024
157	D-WP(C)/5728/2024	JANHABI SAHU	SAROJ KUMAR ROURAY	
	WP(C)/2941/2024	MP		2067/2024
158	D-WP(C)/5733/2024	DR. KELLA NIVEDITA	AVIJIT MISHRA	
	WP(C)/2929/2024	MP		2068/2024
159	D-WP(C)/2762/2024	LOHIT KUMAR MANGARAJ		
	WP(C)/1539/2024	MP		2069/2024
160	D-WP(C)/31595/2023	SUDASTNA SABAT	BIJAYA KUMAR BEHERA 1	
	WP(C)/31595/2023	MP		2070/2024
161	D-WP(C)/5738/2024	PRAMOD KUMAR DAS	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/2993/2024	MP		2071/2024
162	D-WP(C)/30367/2023	BANAMALI ROUTH	SAIBRATA RATH, PRAFULLA KUMAR RATH	
	WP(C)/30367/2023	MP		2072/2024
163	D-WP(C)/33293/2023	ASWINI KUMAR MOHANTY	PRASANNA KUMAR RATH	
	WP(C)/33293/2023	MP		2073/2024
164	D-WP(C)/5742/2024	UTKALIKA BALIARSINGH	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/2930/2024	MP		2074/2024
165	D-WP(C)/593/2024	SHREE MOHAN JHA	AVIJIT PATNAIK	
	WP(C)/225/2024	MP		2075/2024
166	D-WP(C)/5743/2024	PADMABATI SAHOO	BIJAY JENA	
	WP(C)/ /	MP		2076/2024
167	D-WP(C)/5748/2024	RAKESH KUMAR SAMAL	TIRTH KUMAR SAHU	
	WP(C)/ /	MP		2077/2024
168	D-WP(C)/27757/2023	BRUNDABAN BIHARI KHATUA	MAHITOSH SINHA	
	WP(C)/27757/2023	MP		2078/2024
169	D-WP(C)/29521/2023	BHAGYASHREE DAS	KARUNAKAR RATH	
	WP(C)/29521/2023	MP		2079/2024
170	D-WP(C)/5683/2024	SANTOSH KUMAR SWAIN	DURGA PRASANNA MISHRA	
	WP(C)/ /	MP		2080/2024
171	D-WP(C)/5770/2024	PRAMOD KUMAR DEHURY	PRASANTA KUMAR MOHANTY (2)	
	WP(C)/ /	MP		2081/2024
172	D-WP(C)/5773/2024	BISWANATH SAHOO@BISHWANATH SAHOO	ABHIJEET MISHRA	
	WP(C)/ /	MP		2082/2024
173	D-WP(C)/5779/2024	KAPILAS HIGHER SECONDARY SCHOOL, DANEMANVA	KATIKIA	
	WP(C)/ /	MP		2083/2024
174	D-WP(C)/5788/2024	KARTIKESWAR MOHAPATRA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		2084/2024
175	D-WP(C)/5792/2024	MANOJ KUMAR MUDULI	LALIT KUMAR MAHARANA	
	WP(C)/ /	MP		2085/2024
176	D-WP(C)/5795/2024	ALEKHA NAYAK	SURYAKANTA DASMOHAPATRA	
	WP(C)/ /	MP		2086/2024
177	D-WP(C)/31034/2021	SUSHANTA KUMAR MOHANTY	ASHOK PATTNAIK	
	WP(C)/31034/2021	MP		2087/2024
178	D-WP(C)/5796/2024	SOMANATH NAYAK	SURYAKANTA DASMOHAPATRA	
	WP(C)/ /	MP		2088/2024
179	D-WP(C)/5798/2024	BUDHI NAHAK	SURYAKANTA DASMOHAPATRA	
	WP(C)/ /	MP		2089/2024
180	D-WP(C)/5799/2024	PABITRA NAHAK	SURYAKANTA DASMOHAPATRA	
	WP(C)/ /	MP		2090/2024
181	D-WP(C)/5801/2024	SAMIRA NAYAK	SURYAKANTA DASMOHAPATRA	
	WP(C)/ /	MP		2091/2024
182	D-WP(C)/5802/2024	RANJAN KUMAR NAIK	SURYAKANTA DASMOHAPATRA	
	WP(C)/ /	MP		2092/2024
183	D-WP(C)/5809/2024	CHANDAN BEHERA @ CHANDAN KUMAR BEHERA	KUMAR MISHRA	
	WP(C)/2971/2024	MP		2093/2024

184	D-WP(C)/5811/2024 WP(C)/2969/2024	RAJESH JENA MP	SATYA SHIVA DASH	2094/2024
185	D-WP(C)/8302/2023 WP(C)/8302/2023	BHABAGRAHI BEHERA MP	PITAMBAR BEHERA	2095/2024
186	D-WP(C)/8305/2023 WP(C)/8305/2023	NIRANJAN BISWAL MP	PITAMBAR BEHERA	2096/2024
187	D-WP(C)/21153/2014 WP(C)/21153/2014	OMPRAKASH MISHRA MP	M/S.SUVENDU KU.RAY	2097/2024
188	D-WP(C)/5467/2023 WP(C)/5467/2023	BANDITA DEO MP	BIMBISAR DASH	2098/2024
189	D-WP(C)/13267/2021 WP(C)/13267/2021	JUGUNU NAIK MP		2099/2024
190	D-WP(C)/5836/2024 WP(C)/ /	JAYANTI MALLIK MP	NIRANJAN LENKA	2100/2024
191	D-WP(C)/5838/2024 WP(C)/ /	SUBHAKANTA NATH MP	DWARIKA PRASAD MOHANTY	2101/2024
192	D-WP(C)/5864/2024 WP(C)/ /	ASWINI KUMAR PATEL MP	PRABHU PRASANNA BEHERA	2102/2024
193	D-WP(C)/5863/2024 WP(C)/ /	MAMATA JENA MP	SUBHADUTTA ROUSTRAY	2103/2024
194	D-WP(C)/5867/2024 WP(C)/ /	GAYATRI MALLICK MP	SUBHADUTTA ROUSTRAY	2104/2024
195	D-WP(C)/5870/2024 WP(C)/ /	M/S GAYADHAR RICE MILLS, KEONJHAR SOUMYA RANJAN MOHANTY MP		2105/2024
196	D-WP(C)/5874/2024 WP(C)/ /	BASANTI MISHRA MP	NIROD KUMAR SAHU	2106/2024
197	D-WP(C)/8770/2019 WP(C)/8770/2019	KUMUDINI JENA MP	M/S.PRAVASH CH.JENA	2107/2024
198	D-WP(C)/12712/2022 WP(C)/12712/2022	SANGHAMITRA KHATOI MP	PRAVASH CHANDRA JENA	2108/2024
199	D-WP(C)/5876/2024 WP(C)/ /	BISMIKA MOHANTY MP	SUBHADUTTA ROUSTRAY	2109/2024
200	D-WP(C)/5883/2024 WP(C)/ /	SHIBA SUNDAR RAUT MP	SUBHADUTTA ROUSTRAY	2110/2024
201	D-WP(C)/3371/2018 WP(C)/3371/2018	NRUSINGHA NAYAK MP	M/S.AKSHAYA KUMAR NAYAK	2111/2024
202	D-WP(C)/5887/2024 WP(C)/ /	NAMITA NAYAK MP	ABINASH ROUSTRAY	2112/2024
203	D-WP(C)/5891/2024 WP(C)/ /	SUNIL KRUSHNA MOHANTY MP	ANUP NARAYAN MOHANTY	2113/2024
204	D-WP(C)/42412/2023 WP(C)/42412/2023	CHANDRAKANTI SATPATHY MP	BIBEKANANDA BHUYAN	2114/2024
205	D-WP(C)/5034/2024 WP(C)/3006/2024	SATYAJIT BEURA MP	MISS NAMITA PATTANAIAK	2115/2024
206	D-WP(C)/5836/2020 WP(C)/5836/2020	SAMRAT RANJAN KHATUA MP		2116/2024
207	D-WP(C)/5824/2020 WP(C)/5824/2020	SADASIBA SAMAL MP		2117/2024
208	D-WP(C)/5828/2020 WP(C)/5828/2020	SANJUKTA NANDA MP		2118/2024
209	D-WP(C)/5825/2020 WP(C)/5825/2020	SASMITA REDDY MP		2119/2024
210	D-WP(C)/5895/2024 WP(C)/ /	CHANDAN KUMAR GIRI MP	DURGA PRASANNA MISHRA	2120/2024
211	D-WP(C)/5827/2020 WP(C)/5827/2020	KARUNAKAR DAS MP		2121/2024
212	D-WP(C)/5829/2020 WP(C)/5829/2020	TULTULI KUNDU MP		2122/2024
213	D-WP(C)/5832/2020 WP(C)/5832/2020	DIPTI RANJAN BEHERA MP		2123/2024
214	D-WP(C)/5830/2020 WP(C)/5830/2020	BINOD KUMAR NAYAK MP		2124/2024
215	D-WP(C)/5826/2020	DIPTIMAYEE DIXIT		

	WP(C)/5826/2020	MP		2125/2024
216	D-WP(C)/6772/2020	ARUP NARAYAN MOHANTY		
	WP(C)/6772/2020	MP		2126/2024
217	D-WP(C)/5897/2024	CHINMAYEE SAMAL	DURGA PRASANNA MISHRA	
	WP(C)/ /	MP		2127/2024
218	D-WP(C)/5834/2020	RAKESH KUMAR SAHOO		
	WP(C)/5834/2020	MP		2128/2024
219	D-WP(C)/5902/2024	AMBIKA PRIYADARSHINI BEHERA	DURGA PRASANNA MISHRA	
	WP(C)/ /	MP		2129/2024
220	D-WP(C)/473/2024	SOURAV SEKHAR BEHERA	IN PERSON	
	WP(C)/ /	MP		2130/2024
221	D-WP(C)/35133/2023	M/S SEAFARER STEVEDORING PVT. LTD.,	SUBHIA MISHRA	
	WP(C)/35133/2023	MP		2131/2024
222	D-WP(C)/28139/2019	LT COL MUKUL CHAUHAN	LT COL MUKUL CHAUHAN (IN PERSON)	
	WP(C)/28139/2019	MP		2132/2024
223	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT.		
	WP(C)/2140/2020	MP		2133/2024
224	D-WP(C)/5911/2024	SWOSTIDIPA BARIK	DURGA PRASANNA MISHRA	
	WP(C)/ /	MP		2134/2024
225	D-WP(C)/1568/2024	DARABARI NAYAK	AMITAV TRIPATHY	
	WP(C)/1180/2024	MP		2135/2024
226	D-WP(C)/5917/2024	M/S RKD CONSTRUCTION PVT. LTD.,	SIDHANT DWIBEDI	
	WP(C)/ /	MP		2136/2024
227	D-WP(C)/5920/2024	SAUMENDRA KUMAR MISHRA	SASWATI MOHAPATRA	
	WP(C)/ /	MP		2138/2024
228	D-WP(C)/5927/2024	PRABIR KUMAR HARICHANDAN	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		2139/2024
229	D-WP(C)/5929/2024	AKHAYA KUMAR PATRA	PRATAP KESHARI DEO	
	WP(C)/ /	MP		2140/2024
230	D-WP(C)/5931/2024	INTERNATIONAL CHIP BOARD INDUSTRIES	SINASTHAKUTRAY	
	WP(C)/ /	MP		2141/2024
231	D-WP(C)/5933/2024	APARIMITA MANGARAJ	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		2142/2024
232	D-WP(C)/5941/2024	PRABHAT KUMAR MALLICK	PRADEEP KUMAR MAHAPATRA	
	WP(C)/ /	MP		2143/2024